

HIGH COURT OF SIKKIM
Record of Proceedings

WP(C) No.19 of 2025

SHEELA RAI AND OTHERS

PETITIONERS

VERSUS

BINITA RAI AND OTHERS

RESPONDENTS

Date: 19.09.2025

CORAM :

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioners	Mr. Sajal Sharma, Advocate. Mr. Kazi Sangay Thupden, Advocate.
For Respondents	
R-1 & 2	None present.
R-3	Mr. K. T. Tamang, Advocate.
R-4	None present.

ORDER

Learned Counsel for the parties present today verbally submits that the matter has been amicably settled before the Mediation Centre, vide a Deed of Compromise dated 12-09-2025.

In view of the said settlement, nothing further remains for adjudication.

Writ Petition stands disposed of accordingly.

Pending applications, if any also stand disposed of.

Judge
19.09.2025